

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 54 of 2020**

**IN THE MATTER OF:**

**AI-Sami Agro Products Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Duan Hongli & Anr.**

**...Respondents**

**Present:**

**For Appellant : Mr. Rahul Chitnis and Mr. Aaditya A. Pande,  
Advocates**

**For Respondent : None**

**ORDER**

**26.02.2020** Learned Counsel for the Respondents appear on caveat takes the notice. Appellant has already supplied a copy of memo of appeal.

Learned counsel for the Respondents pray time for filing Counter Affidavit. Counter Affidavit be filed till 13<sup>th</sup> March, 2020 and Rejoinder, if any, be filed by 20<sup>th</sup> March, 2020.

Let the matter be fixed on **25<sup>th</sup> March, 2020**.

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Mr. Balvinder Singh]  
Member (Technical)

[Dr. Ashok Kumar Mishra]  
Member (Technical)

*pks/kam*